

(a) the names of the States where schemes for the development of dairy have been launched in Eighth Five Year Plan;

(b) whether any such scheme has been launched in Rajasthan during the said Plan period;

(c) if so, the achievements made under the Scheme(s) during the period;

(d) whether the Government propose to encourage dairy activities on co-operative basis; and

(e) if so, the steps taken in this direction in Eighth Plan period and proposed to be taken in Ninth Five Year Plan ?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) Government of India launched the Integrated Dairy Development Project meant for Non-Operation Flood, Hilly and Backward Areas during the Eight Five Year Plan period. Projects received from the following States/ Union Territory have been approved and are at various stages of implementation : (1) Andaman & Nicobar Islands (2) Andhra Pradesh (3) Arunachal Pradesh (4) Assam (5) Bihar (6) Gujarat (7) Haryana (8) Jammu & Kashmir (9) Madhya Pradesh (10) Maharashtra (11) Manipur (12) Meghalaya (13) Mizoram (14) Nagaland (15) Orissa (16) Sikkim (17) Tamil Nadu (18) Tripura (19) Uttar Pradesh (20) West Bengal.

(b) All the districts of Rajasthan are covered under the Operation Flood Programme.

(c) Progress of key components of OF-III in Rajasthan upto Dec., 1996 is enclosed as statement.

(d) and (e) The Operation Flood programme of dairy development has been entirely on cooperative basis. In the ninth plan period Government proposes to expand the network of cooperatives.

#### Statement

*The progress of Key Components of OF-III in Rajasthan upto December, 1996*

No of DCS (Nos.)	5170*
Farmer Members (Nos.)	371401*
Milk processing capacity (TLPD)	1050
Average Milk procurement (TKGPD)	492
Average Milk Marketing (TLPD)	278

\*Figures for the Month of September 1996.

TKGPD : Thousand Kg. Per Day.

TLPD : Thousand Litre Per Day.

#### Allocation for Agriculture Sector

534. SHRI B.L. SHANKAR :  
SHRI P.C. THOMAS :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of new plans proposals and schemes;

(b) the percentage of outlay granted to the agriculture sector for the Ninth Plan period; and

(c) the total allocation made for each State for this sector this Ninth Plan period ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) The outlay and the programmes for development of agriculture in the Ninth Plan have not been finalised.

#### Overcharging By Food Corporation of India

535. SHRI K.S. RAYADU :  
SHRI SYDAIAH KOTA :

Will the Minister of FOOD be pleased to state :

(a) whether the Monopolies & Restrictive Trade Practices Commission (MRTPC) has alleged that Food Corporation of India has been overcharging customers by supplying inferior grains;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government to set aside money for the public welfare as suggested by MRTPC ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Yes, Sir. Monopolies and Restrictive Trade Practices Commission (MRTPC) has issued notice to the Food Corporation of consumers by issuing lower group of rice in higher group especially in the State of Kerala.

(b) The MRTPC has highlighted that the lower group stocks were issued in the higher group for which the rates of latter group were charged. It was alleged that the Food Corporation of India has earned an amount of Rs. 418.71 lakhs and customers were overcharged to that extent.

(c) The Food Corporation of India has given a detailed reply to the MRTPC listing therein the procedure being followed in the issue of rice under Public Distribution System (PDS). There is no excess amount received by

the Corporation on account of issue of rice from lower group as higher group or *vice-versa* since the same is adjusted in the amount of subsidy being given by the Government to the Corporation. The FCI has decided to issue the stocks of rice to the PDS only after the receipt of despatch documents by the consignees instead of issuing on the basis of spot findings of the Committee of Officers nominated for the purpose. This would create a little inconvenience to the consumers in places where smaller capacity godowns are located.

#### Egg Consumption

536. SHRI M. JAGANNATH : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether efforts have been made to popularise benefits of egg consumption in rural areas especially in North Andhra and Orissa to find market for the excess production thereof; and

(b) if so, the details thereof

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) to (b) Some organisations like National egg coordination committee have been attempting to popularise the benefits of egg consumption in the country through various mass communication medias.

[Translation]

#### Allocation of Wheat

537. SHRI RAVINDRA KUMAR PANDEY  
SHRI D.P. YADAV :

Will the Minister of FOOD be pleased to state

(a) whether the State Government have demanded for increasing the allocation of wheat under the Public Distribution System keeping in view the current price rise.

(b) if so, the details thereof; and

(c) the reaction of the Government thereto ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Yes, Sir. Some State Governments have requested for increasing the allocation of wheat for PDS.

(b) A statement showing the monthly quota of wheat demanded by some of the State Govts for PDS (including RPDS), and the monthly allocation of wheat made to them during the period Nov. 96 to March, 97 is enclosed.

(c) The allocation of foodgrains to States/UTs for PDS (including PRDS) is made on a month to month basis, taking into consideration, *inter-alia*, the demand received from various States/UTs, their relative needs, off-take trend, stock position in the Central Pool, seasonal availability etc. The allocations so made from the Central Pool are supplemental to the open market availability, and not intended to meet the full demand of any State.

#### Statement

*Demand and allotment during Nov. 96 to March, 97 to the States/UTs regarding allocation of wheat*

(In '000 Tonnes)

Sl. No.	States/UTs	Demand per month	Quota		Allotted		
			Nov., 96	Dec., 96	Jan., 97	Feb., 97	March, 97
1	2	3	4	5	6	7	8
1.	Delhi	72.00	60.00	60.00	60.00	65.00	65.00
2.	Haryana	35.00	16.56	18.56	18.56	18.56	20.00
3.	Himachal Pradesh	18.00	10.00	10.00	12.00	12.00	12.00
4.	Karnataka	50.00	28.00	28.00	30.00	30.00	30.00
5.	Madhya Pradesh	100.00	44.00	50.00	50.00	60.00	65.00
6.	Maharashtra	120.00	80.00	80.00	90.00	100.00	100.00
7.	Manipur	7.00	2.70	2.70	2.70	2.70	2.70
8.	Mizoram	2.50	1.90	1.90	1.90	1.90	1.90
9.	Punjab	17.00	8.00	10.00	12.00	15.00	20.00